

oil companies themselves decide the prices of petrol and diesel being sold from the Retail outlets run by them.

The Public Sector OMCs have majority market share in marketing of petroleum products in the country. Public Sector OMCs have implemented daily price revisions of Petrol and Diesel which would make the retail prices more reflective of the current market conditions, minimizing the volatility in the RSP of Petrol and Diesel. Further, it will lead to increased transparency in the system.

Public Sector OMCs have informed that they have established appropriate mechanism for conveying the prices to consumers every day, including daily updates at their websites, prominent displays of prices at the retail outlets, sending of price related SMS to toll free number, Mobile apps etc.

### **Exploration of oil and gas**

†2688. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of regions where the work of exploration of crude oil and gas is being conducted in the country at present;

(b) whether Government is exploring these outside the country also, if so, the names of those countries;

(c) the places where wells of crude oil and gas have been found in the exploration in the country, and the possibility of quantity of their storage; and

(d) whether there is any possibility of tapping the reserves of oil and gas found by means of exploration by the private companies, if so, the reasons therefor along with names thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Exploration work for oil and gas is being carried out by National Oil Companies and Private and Joint Venture Companies under Nomination and Production Sharing Contract Regime in the States of Assam, Mizoram, Tripura, West Bengal, Himachal Pradesh, Rajasthan, Madhya Pradesh, Gujarat, Andhra Pradesh and Tamil Nadu along with offshore areas in east and west coast of the country.

(b) The Exploratory Blocks of Indian Oil PSUs are present in Vietnam, Myanmar, Mozambique, Libya, Colombia, Kazakhstan, Bangladesh, New Zealand, Indonesia, Australia, Nigeria, Gabon, Yemen, Brazil, Iran, Iraq and East Timor.

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† Original notice of the question was received in Hindi.

(c) Oil and gas reserves, have been established by National Oil Companies and Private and Joint Venture Companies under Nomination and Production Sharing Contract Regime in the States of Assam, Mizoram, Tripura, West Bengal, Himachal Pradesh, Rajasthan, Madhya Pradesh, Gujarat, Andhra Pradesh, Mizoram, Nagaland and Tamil Nadu along with offshore areas in east and west coast of the country. Till 01.04.2017, a total of 11206.09 Million Metric Tonne of Oil Equivalent (MMToE) initial in-place volume of hydrocarbon reserves and 4235.17 MMToE ultimate reserves have been established.

(d) Details of Operator-wise Oil and Gas Reserves acquired by Pvt./JVs companies under Production Sharing Regime are given in the Statement.

**Statement**

*Details of operator-wise Oil and Gas Reserves\* acquired by Pvt./JVs under PSC Regime as on 01.04.2017*

Operator	Initial In-place volume O+OEG (MMT)	Ultimate Reserves O+OEG (MMT)	Balance Recoverable Reserves O+OEG (MMT)
ACL	5.21600	2.27000	2.00687
CIL	540.89605	185.78595	26.91036
EOL	1.36900	0.17200	0.15707
Focus	57.91872	27.67941	26.13352
Geoenpro	15.27370	2.79200	0.79940
GNRL	11.75046	1.29341	1.20536
Hardy	24.34000	6.92300	3.04059
HDCPL	0.29700	0.05250	0.04835
HOEC	11.65427	6.42697	5.24515
IPL	0.55350	0.13500	0.12506
JOGPL	34.32067	1.82760	1.82760
JTI	11.28200	3.00400	2.07508
NIKO	14.47149	10.59424	-0.34562
OILEX	18.34726	7.04837	6.73100
RIL	630.98561	444.14771	363.43955
Selan	16.46782	1.75842	1.31109
Shell	419.27100	89.69100	27.87471
<b>GRAND TOTAL</b>	<b>1814.41455</b>	<b>791.60158</b>	<b>468.58516</b>

\*MC approved Figures